

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
LOK SABHA

UNSTARRED QUESTION NO.5391  
TO BE ANSWERED ON THE 28<sup>TH</sup> MARCH, 2018

UN PEACEKEEPING MISSIONS

5391. SHRI A.T. NANA PATIL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether equipment deficiency and shortfall has been pointed out for the Indian troops deployed as part of UN Peacekeeping Missions in Congo and South Sudan;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the corrective steps taken by the Government in the matter in order to get smooth reimbursement from UN for India's contribution to peacekeeping missions?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)  
IN THE MINISTRY OF DEFENCE

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(डा. सुभाष भामरे)

**(a) to (c): Presently a shortfall of some equipments exist in both the mission areas. This is primarily owing to following reasons:**

- (i) Involvement of multiple intercontinental agencies and governments.
- (ii) Frequent changes in Memorandum of Understanding (MoU) by United Nations.
- (iii) Remote and under developed terrain in mission areas lends little availability of local resources for quick mission area procurement.

**The corrective steps taken by Government are as under:-**

- (i) Policy on procurement of major equipment in mission area enunciated in January 2017.**
- (ii) Spare brick maintained at Mission areas.**
- (iii) 10% additional equipment deployed in Mission Area (replenished periodically)**
- (iv) Schedule 25 introduced in DFPDS 16 – Vice Chief of Army Staff (VCOAS) has been delegated financial powers.**
- (v) Periodic air transportation of ammunition to mission area vide air cargo.**
- (vi) Enhanced powers of contingent Commanders to procure minor equipment including spares in the mission area.**

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